

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1989
ANSWERED ON:29.11.2007
COLLECTION OF SAMPLES OF MEDICINES BY NPPA
Hasan Chaudhary Munawwar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Vigilance team of National Pharmaceutical Pricing Authority (NPPA) has collected the samples of medicines from Ghaziabad on 3rd September, 2007.
- (b) if so, the details of the samples collected, along with the name of the companies;
- (c) whether the said companies are following the notified prices;
- (d) if not, the details of overcharged amount; and
- (e) the action taken against these companies for overcharging?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE)

(a) to (e): Yes, Sir. The National Pharmaceutical Pricing Authority (NPPA) has collected 79 samples from the market of Gaziabad on 3rd September, 2007. These samples have been examined and in 17 cases it is prima-facie found that the companies are charging higher prices than the notified prices and in 19 cases it prima-facie appears that the formulations are being sold without any price approval as required under the provisions of the Drugs (Prices Control) Order, 1995 (DPCO'95). Necessary action under provisions of DPCO'95 has already been initiated against the defaulting companies.